

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3790
ANSWERED ON:21.04.2008
SOFTWARE TECHNOLOGY PARKS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether National Association of Software and Services Companies (NASSCOM) have demanded extension of advantages for units in Software Technology Parks of India;
- (b) if so, the details thereof;
- (c) whether the Government has considered the same; and
- (d) if so, the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(JYOTIRADITYA M. SCINDIA)

(a) to (d): The request of National Association of Software and Services Companies (NASSCOM) to extend the tax benefits under section 10A of the income-tax Act beyond 31.3.2009 was considered by the Government during the budgetary exercise and was not found to be acceptable. NASSCOM has subsequently reiterated its request for extension of the tax benefits. As the matter is being examined, it would not be feasible to indicate the precise time by which any decision may be taken.